

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

CP(IB)-2297(MB)/2018

CORAM:

SHRI M.K. SHRAWAT  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **14.12.2018**

NAME OF THE PARTIES:

Sikkim Ferro Alloys Ltd.  
v/s.  
Krosslink Infrastructure Ltd.

SECTION: 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016.

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**ORDER**

1. When called none present from the side of the Petitioner. From the side of the Corporate Debtor Ld. Representative has tendered a reply on receiving the main Petition. Directed to serve a copy of this reply to the other side and also directed to communicate the next date of hearing.
2. Matter is adjourned to **18.02.2019**.

Sd/-  
**M.K. SHRAWAT**  
**Member (Judicial)**

14.12.2018

SSS